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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

O.A. No. 1250 of 1994

Dated: 6.3.1995

Sri Hari Ram aged about 58 years,
son of Sri Mahadeo Prasad, at present
posted as Station Superintendent, Kunda
Harnamganj Railway Station.
(By Advocate Sri K.P. Singh) ...Applicant.
Versus

1. Union of India, through the G.M.
N. Railway, New Delhi.
2. The D.R.M. N. Railway,
Lucknow.
3. The Sr. Divisional Operating Manager,
N. Railway, Lucknow. ...Respondents.
(By Advocate Sri A.K. Gaur)

O R D E R

(By Hon'ble Mr. S. Das Gupta, Member (A))

Sri K.P. Singh for the applicant. Sri
A.K. Gaur for the respondents. It has been stated
by the learned counsel for the respondents that
the applicant has since retired from service, and
therefore, the present application has become
infructuous. This is conceded by the learned counsel
for the applicant. The reliefs sought for in this
application are that the impugned order of transfer
be declared as null and void and that the respondents
be directed to deem the applicant as holding the
post of Station Superintendent of Kunda Harnamganj
Railway Station. As the applicant has retired from

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service, none of these reliefs can be granted . The application ^{has} ~~is~~ therefore, become infructuous and the same is dismissed accordingly.

W.R.

Member (A)

(n.u.)